

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).1690/2011

(From the judgement and order dated 26/11/2010 in CRLA No.2(SH)/2000 of The High Court of Guwahati, Bench at Shillong arising out of judgment dated 28.10.1999 of the Special Judge, Shillong in Sessions Trial No.1/1988)

T.S. BAREH

Petitioner(s)

VERSUS

STATE OF MEGHALAYA & ORS.

Respondent(s)

(With appln(s) for stay,directions,permission to file additional documents and office report)

Date: 27/05/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD
(VACATION BENCH)

For Petitioner(s) Mr. Dhruv Mehta, Sr.Adv.
Mr. Rabin Majumder,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List on 31.5.2011.

(A.D. Sharma)
Court Master

(Phoolan Wati Arora)
Court Master